

regard. The Central Government have already increased the allocation of imported edible oil to West Bengal 7,500 M. Tonnes for the month of August, 1985.

**Hatcheries producing chicks in the country**

3966. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the number of chicks required to meet the requirement of poultry growers ;

(b) the hatcheries producing the chicks ;

(c) whether Government have enough resources to supply chicks to egg growers ; if not, details thereof ;

(d) whether Government have any control over private Hatcheries, if so, details thereof, if not, reasons thereof ;

(e) whether Government have any control over chick price ; if so, steps taken, if not, reasons thereof ; and

(f) whether Government propose to bring legislation on private hatchery monopoly, if so, details thereof ; and

(g) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The requirement of chicks by poultry growers during 1985-86 has been estimated as 86 million layer chicks and 71 million broiler chicks.

(b) Some of the major Poultry Breeding Farms/Hatcheries selling parent stocks to their associate hatcheries who in turn produce and sell commercial hybrid chicks are :—

(i) M/s Asian Agro Farms India Ltd., New Delhi.

(ii) M/s Essex Farm Private Ltd., New Delhi.

(iii) M/s Hi-Bred India Private Ltd., Karnal, Haryana.

(iv) M/s Kasila Farms Private Ltd., Hyderabad.

(v) M/s Kegg Farms, Gurgaon, Haryana.

(vi) M/s Perundurai Poultry Farm and Hatchery, Tamil Nadu.

(vii) M/s Poona Pearls Poultry Breeding Farms and Hatcheries, Pune.

(viii) M/s Rani Shaver Poultry Breeding Farm Pvt. Ltd., New Delhi.

(ix) M/s Venco Research and Breeding Farm, Pune.

(x) M/s Venkateshwara Research and Breeding Farm, Pune.

Some of these Breeding Farms/Hatcheries are also directly producing and selling commercial hybrid chicks.

In the public sector Central Poultry Breeding Farms at Chandigarh. Bhubaneswar, Bombay and Hesserghatta (Bangalore) under the Department of Agriculture & Cooperation, All India Co-ordinated Research Project on Poultry Breeding of Indian Council of Agricultural Research at Izatnagar and various Centres under this project, and various State Poultry Farms are also producing and selling parent stock/commercial hybrid chicks

(c) The Central Poultry Breeding Farms under the Department of Agriculture & Cooperation and the All India Co-ordinated Research Project on Poultry Breeding of Indian Council of Agricultural Research are in a position to meet bulk of the requirement of the egg type parent stock for their subsequent

multiplication and supply of commercial hybrid-chicks to the farmers.

(d) There is no control as such on the hatcheries operating in various parts of the country in private sector. The Department of Agriculture & Cooperation has, however, have taken up registration of hatcheries/poultry breeding farms on voluntary basis.

(e) The prices of chicks produced in the Public Sector Units are controlled by the Government. The prices of chicks produced in the Private Sector Units are fixed by respective Units. There is no proposal under consideration of the Central Government to control the prices of chicks.

(f) and (g). As explained in answer to parts (b) and (c), a number of private sector poultry breeding farms/hatcheries are in operation, addition to the public sector breeding farms. As there are a number of public sector and private units in operation, there is no monopoly as such. There is no proposal under consideration of the Central Government at present to bring legislation to control and regulate the private hatcheries. Moreover, poultry is a State subject.

#### Production of "pure line" chicks in India

3967. SHRI M. RAGHUMA REDDY : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a ban on import of grand parent of chick. if so, details thereof ;

(b) details of firms producing "pure line" chicks in India, how many are under sector and private sector and how many are under pulic sector ;

(c) whether Government have any plan to start a pure line chick project under public sector to supply quality chicks if so, details thereof, if not the reasons thereof ; and

(d) what are the lines developed by the ICAR so far ?

THE MINISTER OF STATE IN THE DEPARMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) The import of grand parent stock (poultry) is included in the list of restricted items in the Import and Export Policy for the period April, 1985-March, 1988. However, under the Import Policy for Registered Exporters, Import of grand parent poultry stock is allowed to approved Registered Hatcheries (i) to the extent of 10% of the value of export of live chicks and hatching eggs subject to a maximum value of Rs. 5.00 lakhs and (ii) upto 3% of the value of export of Table Eggs subject to ceiling of Rs. 0.50 lakh per Registered Hatchery in a licensing year.

(b) The following major poultry breeding farms in the private sector are having pureline breeding programme in the country :—

- (i) M/s Venkateshware Research and Breeding Farm, Pune.
- (ii) M/s Venco Research and Breeding Farm, Pune.
- (iii) M/s Kegg Farm, Gurgaon (Haryana)
- (iv) M/s Poona Pearls Poultry Breeding Farms and Hatcheries, Pune.
- (v) M/s Kasila Farms Private Limited., Hyderabad

They produce the pureline chicks for their own breeding programme. They mostly sell parent stock, however, some of them also sell commercial hybrid chicks. Pureline poultry breeding programme has been taken up in the public sector in the Central Poultry Breeding Farms at Bombay, Hessarghatta (Bangalore), Bhubaneswar and Chandigarh under the Department of Agriculture and Cooperation as also under the All India Co-ordinated Research Project on